

(c) and (d) The data pertaining to complaints lodged by jawans, some of them in confidence, to their superior officers in the chain of Command, are not maintained centrally. There is, however, a well established redressal mechanism for disposal of complaints lodged by jawans and appropriate action is taken on all such complaints.

Navy's concerns over safety of new fleet of MIG 29 Ks

1897 SHRI MOHD. ALI KHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Navy raised concerns over the safety of its new fleet of MIG 29Ks; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) Does not arise.

Defence ties with China

1898 SHRIMATI T. RATNA BAI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is contemplating on entering into defence treaties with China;

(b) if so, the details thereof; and

(c) whether any meeting has been proposed with the officials of China in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) A Memorandum of Understanding (MOU) for Exchanges and Cooperation in the field of Defence was signed with China during the visit of Raksha Mantri to China in 2006. Government is not presently contemplating on entering into any other defence treaty with China, nor has any meeting been proposed with the officials of China in this regard.

Delay in construction of six submarines

1899 SHRI N.K. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been an inordinate delay in the construction of six submarines under 'Project-75';